

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**  
**NOTIFICATION**

No. 219 /UHC/Admin.A/2017

Dated: September 13, 2017.

In exercise of powers conferred U/S 11(3) of the Code of Criminal Procedure, 1973, following Judicial Officers of the rank of Civil Judge (Jr. Div.) are conferred with the powers of Judicial Magistrate 1<sup>st</sup> Class to exercise these powers within the district where they remain posted:

Sl. No.	Name
1.	Ms. Bushra Kamal
2.	Sri Sachin Kumar
3.	Sri Ramesh Chandra
4.	Ms. Meenakshi Sharma
5.	Ms. Ashalika Pandey
6.	Ms. Bharti Manglani
7.	Sri Vishal Vashisht
8.	Ms. Aiswarya Bora
9.	Ms. Parul Thapliyal
10.	Sri Amit Bhatt
11.	Ms. Chandreshwari Singh
12.	Sri Rajendra Kumar
13.	Ms. Soniya
14.	Ms. Krishtika Gunjijal
15.	Ms. Kalpana
16.	Sri Rajnish Mohan
17.	Sri Puneet Kumar
18.	Sri Prakash Chandra

**By Order of the Court**

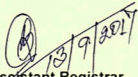
Sd/-  
Registrar General

No. 404 /XIII-d-1/Admin.A/2014

Dated: September 13, 2017.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun
3. Principal Secretary Personnel, Government of Uttarakhand, Dehradun.
4. All the District Judges.
5. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
6. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
7. All the Registrars of the Court
8. P.P.S. to Hon'ble the Chief Justice.
9. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
10. P.S. Registrar General.
11. I/c N.I.C., High Court of Uttarakhand, Nainital.
12. Guard File/ Assistant concerned.

  
Assistant Registrar  
Admin. A.